

FORMAT OF DISCLOSURE OF ASSETS

*(in terms of Resolution adopted in the
Full Court Meeting held on May 7, 1997)*

Updated on : 4.11.2014
New Delhi.

Hon'ble Mrs.Justice R.Banumathi, Judge, Supreme Court of India.

Items	Description	Particulars/Value Self	Remarks
Landed Property	House Property	S.No.17/1A2 - 0.02.0Hec. Thandiappanur village, Uthangarai Post & Taluk, Krishnagiri District, Tamil Nadu. 1982 - Site Purchased 1985 - Residential House constructed	Out of Income from Profession during practice as Advocate and from contribution by Husband.
	Plot	S.Nos.235/22 and 235/23 measuring 268M ² Sholinganallur village, Kancheepuram District, Tamil Nadu. Purchased in 2008 for Rs.56.00 Lakhs plus stamp duty and Registration charges.	i) Part final withdrawal of General Provident Fund. ii) Loan from Indian Bank, High Court Branch, Chennai. iii) Contribution from family members. iv) Hand borrowal. • Loan availed from Indian Bank, High Court Branch, Chennai- discharged by paying EMI and pre-closure of loan in 2009 from out of savings. • Hand Borrowal discharged from out of savings.

Items	Description	Particulars/Value Self	Remarks
	<p>Flat previously owned</p> <p>Flat</p>	<p>Flat in Kazhipattur, Old Mahabalipuram Road, Near Siruseri, Kancheepuram District.</p> <p>Purchased in November, 2011 for Rs.60.00 Lakhs plus stamp duty and registration charges jointly by Self and daughter Scindia Ganesan, who was formerly employed in Tata Consultancy Services and worked Washington D.C., USA.</p> <p>Flat in Besant Nagar, Kalashetra Colony, Chennai.</p> <p>Purchased in April, 2014 jointly by Self and daughter for Rs.1.35 Crores plus stamp duty and Registration charges.</p>	<p>(i) Borrowing Rs.40.00 Lakhs from Axis Bank, Chennai.</p> <p>(ii) Personal savings of Self</p> <p>(iii) Personal savings of daughter</p> <p>(iv) Contribution by husband, practising as Advocate + advance amount received from his tenant. (Yet to be repaid)</p> <p>(1) Loan availed from Axis Bank, Chennai – discharged in March, 2014 by paying EMI + Principal amount in various instalments.</p> <p>(2) Flat in Kazhipattur – sold in April, 2014 for Rs.75.00 Lakhs and sale proceeds utilised for purchase of new Flat in Kalashetra Colony, Besant Nagar, Chennai.</p> <p>Money raised:</p> <p>(i) From sale of Flat in Kazhipattur – Rs.75.00 Lakhs.</p> <p>(ii) Loan of Rs.70.00 Lakhs availed from ICICI Bank, Chennai.</p>

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Landed Property	Building	Nil	
	Other Landed Property	Nil	

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Securities and Investments	General Provident Fund	As per the Account in GPF	
	Savings Bank Account	(i) UCO Bank, Supreme Court Premises, Delhi.	<u>Balance in the Account</u> Rs. 1,40,000.00
		(ii) Indian Bank, High Court Branch, Chennai.	Rs.9,870/-
	Shares and Mutual Funds	Nil	
	Fixed Deposits	Nil	
	Bonds	Nil	
	Debentures	Nil	

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Other Assets/Movables	Jewellery	240 Gms. Gold Jewels	Out of income from profession while practising as Advocate during the year 1984-1985.
	Vehicles	Nil	

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Items	Description	Particulars/Value Self	Remarks
Liabilities	Loans	Home Loan of Rs.58.00 Lakhs payable to ICICI Bank, Chennai.	After adjusting EMI till September, 2014 and partial repayment of principal amount of Rs.6.00 Lakhs (in May 2014) and Rs.6.00 Lakhs (in October, 2014)
	Mortgages	Mortgage of Flat in Besant Nagar Kalashetra Colony with ICICI Bank, Chennai for the said Home Loan.	
	Overdrafts	Nil	
	Unpaid Bills	Nil	
	Any other Liabilities	About 6 Lakhs repayable to husband.	

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**Mr.K.Ganesan, practising Advocate, Harur, Dharmapuri District, Tamil Nadu,
Husband of Justice R.Banumathi, Judge, Supreme Court of India.**

Items	Description	Particulars/Value Self	Remarks
Landed Property	Plot	S.Nos.385/2 & 386/10B3 - 200 feet Ring Road, S.Kolathur village, Kovilambakkam Panchayat, Kancheepuram District, Tamil Nadu.	Purchased in 1993. From out of savings by Self and contribution from Judge and by raising Loan from Dravidan Benefit Fund, Chennai. • Loan Discharged in or about 1995-1996
	Building	Building constructed in 2010-2011 and the same is rented out.	(i) By availing Bank loan of Rs.15.00 Lakhs from Indian Bank, High Court Branch, Chennai in June, 2010. (ii) Hand loan of Rs.25.00 Lakhs on Promissory Note. (1) Bank Loan of Rs.15.00 Lakhs along with interest discharged in March, 2013 by paying EMI from out of rental income. (Contribution by wife-Judge -Rs.5.00 lakhs for discharge of loan) (2) Hand Loan of Rs.10.00 Lakhs discharged from out of rental income.

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Items	Description	Particulars/Value Self	Remarks
Landed Property	Agricultural Property	1.S.No.2/3B 2.S.No.7/1B 3.S.No.2/3C2 Total 2.50 Acres with Half share in Well and 5 H.P.Electric Motor Pumpset in M.Vellalapatti village, Uthangarai Taluk, Krishnagiri District.	Ancestral Property
	House Property	Nil	
	Other Landed Property	Nil	

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Items	Description	Particulars/Value Self	Remarks
Securities and Investment	Fixed Deposits	(i) Rs.2.00 Lakhs renewed with interest in Dharmapuri District Co-operative Central Bank, Harur Branch.	Date of Investment 17.8.2012
		(ii) Rs.1.00 Lakh renewed with interest in Dharmapuri District Co-operative Central Bank, Harur Branch.	Date of Investment 17.10.2012
		(iii) Rs.3.50 Lakhs renewed with interest in Dharmapuri District Co-operative Central Bank, Harur Branch.	Date of Investment 17.8.2012
		(iv) Rs.50,000/- renewed with interest in Dharmapuri District Co-operative Central Bank, Harur Branch.	Date of Investment 17.8.2012

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Securities and Investments	Savings Bank Account	(1) Dharmapuri District Co-operative Central Bank, Harur Branch.	<u>Balance in the Account</u> Rs.1,291.00
		(2) Fedaral Bank, Harur.	Rs.17,990.00
		(3) Indian Bank, Harur.	Rs.89,021.00
		(4) Karur Vysia Bank, Harur..	Rs.63,471.64
		(5) State Bank of India, Harur	Rs.1,57,904.27
		(6) HDFC Bank, Santhome Branch, Chennai.	Rs.99,082.14
		(7) Indian Bank, High Court Branch, Chennai.	Rs.3,148.00

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Securities and Investments	Shares and Mutual Funds	Nil	
Other Assets/ Movables	Office Equipments	Tables, Chairs, Computer, Laptop, Bureau, Printer etc. (Value Rs.2.00 Lakhs)	
	Jewellery	(i) 302.500 Gms - Gold Jewels. (ii) 2.5 Carat Diamond (Total Value of (i) and (ii) Rs.11,58,412/-)	
	Vehicles	Honda Activa Scooter (Value Rs. 30,000/-)	
	Cash in Hand	Rs.3,16,000/-	
Liabilities	Hand Loan Hand Loan	Rs.15.00 Lakhs Plus Rs.5.00 Lakhs	